

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
**Srinagar/Jammu**  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of  
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 1236 –JK (LD ) of 2025**  
**DATED:- 27 - 01 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Forest Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition,if any, pending before Hon'ble Supreme Court of India / Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government

Dated:- 27- 01- 2025

No:-LAW-OIC/01/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

**(Reyaz Ali Bhat)**

Assistant Legal Remembrancer

*Reyaz*

**Annexure to the Government Order No.- 1236 - JK(LD) of 2025 dated 27.01.2025**

<b>S. No.</b>	<b>Title of the Case</b>	<b>OIC</b>
<b>1</b>	O.A No. 64/2023 titled Pritam Lal Sharma Vs. Union Territory of Jammu and Kashmir and others.	<b>Mr Ashwani Kumar (ACF) DFO, Urban</b>
<b>2</b>	i. O.A No. 1293/2024 titled Ranu Gupta Vs UT of J&K and others. ii. O.A No. 1281/2024 titled Razia Begum Vs UT of J&K and others. iii. O.A No. 1319/2024 titled Jai Raj Vs UT of J&K and others.	<b>Mr. Mohd Ayub Khan (SFS) DFO, Bhandarwah (email dfobhandarwah1@gmail.com contact no. 9419135311)</b>
<b>3</b>	i. O.A No. 1282/2024 titled Mohd Sajjad Vs UT of J&K and others. ii. O.A No. 1280/2024 titled Bharat Singh Rana Vs UT of J&K and others. iii. O.A No. 1291/2024 titled Imtiyaz Ahmed Vs UT of J&K and others.	<b>Mr. Abinav Ramyotra (SFS), DFO Batote (email dfobatote711@gmail.com contact No. 9419145986)</b>
<b>4</b>	O.A No. 1318/2024 titled Syed Hussain Anjum Kazmi Vs UT of J&K and others.	<b>Sh. Aswani Kumar (SFS) DFO, Urban Forestry Division, Jammu (Email ufdjammu@gmail.com, contact No. 9419220844)</b>
<b>5</b>	O.A No. 1308/2024 titled Jatinder Singh Vs UT of J&K and others.	<b>Mr. Naveed Iqbal (SFS) DFO, Poonch (email dfopoonchjfk@gmail.com contact no. 8482841711).</b>

